

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3927

ANSWERED ON:13.12.2001

CENTRAL GUARANTEE FOR POWER TRADING CORPORATION

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR;Y.S. VIVEKANANDA REDDY

Will the Minister of POWER be pleased to state:

- (a) whether his Ministry had proposed that necessary liquidity support to Power Trading Corporation be provided by way of allowing it to raise debts backed by the Government to cover up to six month's energy billing;
- (b) if so, the details of such proposal;
- (c) the authorized capital of PTC; and
- (d) the manner in which the said amount is likely to be generated and the steps being taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : A proposal for payment support to Power Trading Corporation (PTC) for structuring large power projects is under consideration of the Government. Allowing PTC to raise debt backed by the Government is one of the options being considered to provide liquidity support to PTC.

(c) & (d) : The authorised capital of PTC is presently Rs.150 crores. The major equity in PTC is held by the Power Grid Corporation of India Ltd. (PGCIL) (30%), National Thermal Power Corporation (NTPC) (15%) and Power Finance Corporation Ltd. (PFC) (15%). The balance equity is being offered to Indian Financial Institutions. Concerned State Governments/State Electricity Boards (SEBs) would also be co-opted, if found feasible. The paid up capital of PTC is Rs.24,00,00,100/- (Rupees twenty four crores and one hundred only).